Title: The Minister of State (Independent Charge) of the Ministry of Micro, Small and Medium Enterprises laid a statement regarding status of implementation of the recommendations contained in the 214<sup>th</sup> and 217<sup>th</sup> Reports of the Standing Committee on Industry on Demands for Grants (2008-09 and 2010-11 respectively), pertaining to the Ministry of Micro, Small and Medium Enterprises.

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA PATEL): Sir, I beg to lay this Statement on the status of implementation of recommendations contained in the 214<sup>th</sup> and 217<sup>th</sup> Reports of the Department-related Parliamentary Standing Committee on Industry, at the direction of the Hon'ble Speaker, Lok Sabha and in pursuance of the provisions of the Rules of Procedure and Conduct of Business in Lok Sabha contained in the Lok Sabha Bulletin - Part II dated September 1, 2004.

The 214<sup>th</sup> Report on 'Action Taken by the Government on the Recommendations contained in 210<sup>th</sup> Report of the Committee on Demands for Grants (2008-09)' of the Parliamentary Standing Committee on Industry pertaining to the Ministry of Micro, Small and Medium Enterprises contains thirty four recommendations/observations. These recommendations/observations broadly pertain to allocation of funds under Plan Schemes and streamlining the implementation thereof including those meant for promotion of Khadi and Village Industries. My Ministry has taken necessary action in respect of these recommendations/ observations. The Action Taken Notes giving details of the action taken on each of the recommendations/observations have been furnished to the Secretariat of the Committee on 12.10.2010.

The 217<sup>th</sup> Report on 'Demands for Grants (2010-11) pertaining to the Ministry of Micro, Small and Medium Enterprises' contains fifty two recommendations/observations. These mainly relate to the allocation of funds under Plan Schemes, utilization thereof and targets thereunder, rationalization/streamlining implementation of schemes, credit issues concerning the sector, technology upgradation, marketing and infrastructure support and issues related to functioning of NSIC and Khadi and Village Industries Commission (KVIC). My Ministry has taken necessary action in respect of these recommendations/observations. The Action Taken Notes giving details of the action taken on each of the recommendations/observations have been furnished to the Secretariat of the Committee on 09.08.2010.

The present status of implementation of the major recommendations made by the Committee is detailed in Annexures I and II to this Statement, which is placed on the Table of the House. I would not like to take the valuable time of the House to read out the contents of these Annexures and would request that these may be considered as read.

...(Interruptions)